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**CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH**

**Contempt Petition No.180/00073/2019  
in Original Application No.180/00782/2017**

**Tuesday, this the 25<sup>th</sup> day of February, 2020**

**C O R A M :**

**HON'BLE Mr.ASHISH KALIA, JUDICIAL MEMBER**

M.Prabhakaran Nambisan,  
Aged 72 years,  
S/o.P.V.Krishnan Unni,  
Retd. Server, Vegetarian Refreshment Room,  
Southern Railway, Ernakulam Junction.  
Residing at Parakket House, Kallur,  
Mattannur, Porora P.O., Kannur – 670 702. ...Petitioner

**(By Advocate Mr.T.C.Govindaswamy)**

**v e r s u s**

1. Smt.Sunitha Vedantham,  
The Chief Personnel Officer,  
Southern Railway, Head Quarters Office,  
Park Town P.O., Chennai – 600 003.
2. Sri.B.A.Aravind,  
The Senior Divisional Personnel Officer,  
Southern Railway, Thiruvananthapuram Division,  
Thiruvananthapuram – 695 014. ...Respondents

**(By Advocate Mr.Sunil Jacob Jose)**

This application having been heard on 25<sup>th</sup> February 2020, the Tribunal on the same day delivered the following :

**O R D E R (O R A L)**

When the matter came up for consideration today, learned counsel for the respondents submitted that an affidavit has been filed in compliance with the order passed by this Tribunal. Learned counsel for the petitioner has also agreed to the same.

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2. In view of the above, the Contempt Petition is closed and notices stand discharged.

(Dated this the 25<sup>th</sup> day of February 2020)

**ASHISH KALIA  
JUDICIAL MEMBER**

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**List of Annexures in C.P.No.180/00073/2019 in O.A.No.180/00782/2017**

1. **Annexure P-1** – A copy of the order in O.A.No.180/00782/2017 dated 31.1.2019 rendered by this Hon'ble Tribunal.
2. **CP Annexure R-1** – A copy of the Memorandum bearing No.V/P 353/2016/Catering/Comm.Bearer/Vol.II dated 17.12.2019.
3. **CP Annexure R-2** – A copy of the Memorandum bearing No.V/P.524/II/Fixation of Pay/Tfc Gr.D/Vol.III dated 3.1.2020.

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